

Project on the Control of Fluorosis

Sl. No.	Name of the State	Name of the Voluntary Organisation/"	<u>Amount Released</u>			Total amount released in the last three years
		Non Governmental Organisation	1997-98	1998-99	1999-2000	
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(Rupees in lakhs)						
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1	Rajasthan	Sanitation & Water Project (SWACH), Udaipur.	250.00	—	250.00	—

Funds for development of SCsSTs

2654. SHRI RAJU PARMAR:
SHRI K. B. KRISHNA MURTHY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the 'Forum of SC/ST Parliamentarians' in the representations submitted to the Prime Minister on 17.12.1996, 1.09.1997 and 23.07.1998 have demand allocation of funds for overall development of SCsSTs proportion to their population during the Ninth Five Year Plan period;

(b) if so, the funds demanded by his Ministry in the Ninth Plan for acquisition and distribution of agricultural land to SC and ST families; and

(c) the funds allocated and released for the purpose during 1997-98, 1998-99 and 1999-2000?

THE MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) Yes, Sir. In the Memorandum submitted by the Forum to the Prime Minister on 17.12.1996, 1.09.1997 and

23:07.1998, demand was made for the allocation of funds for the development of SCs and STs in proportion to their population.

(b) and (c) The Schemes of the Ministry of Rural Development are intended to benefit rural poor of all categories including SC/STs. As the Schemes relating to acquisition and distribution of agricultural land are area specific, funds are not demanded on the basis of population of SC/ST. However, wherever possible Special Component Plan (SCP) for SCs and Tribal Sub Plan (TSP) for STs are carved out of the annual plans.

Steps for providing drinking water

2655. SHRI RAMDAS AGARWAL:

SHRI B. J. PANDA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government have promised to supply potable water to each and every village by the year 2004;

(b) if so, the steps taken till date by Government in this regard and achievements thereof. State-wise;

(c) the amount sanctioned and spent till date on each project and likely allocation for 2000-2001;

(d) whether Government have received any representations regarding problem of drinking water from certain States; if so, the details thereof; and

(e) what are the details of the World Bank aided drinking water projects under implementation in the country at present; State-wise?

THE MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) to (c) The National Agenda for Governance of the Government envisages providing safe drinking water to all rural habitations of the country by the year 2004. A Comprehensive Action Plan to achieve this objective has been prepared with the information furnished by the State Governments. As per this Action Plan, all the rural habitation of the country would